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GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the <sup>1st October,</sup> ~~30th September,~~ 1975.

CORRIGENDUM

INCOME-TAX

No. 1110 (P.No.261/0/75-ITJ) : In the notification of the  
Central Board of Direct Taxes No.1068 (P.No.261/0/75-ITJ)  
dated 1.9.75

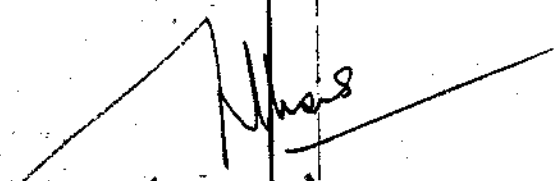
In line "This notification shall take effect from  
1.9.75"

for "1.9.75" read "1.10.1975"

( P. MISRA )  
Under Secretary  
Central Board of Direct Taxes

Copy forwarded to :-

1. The Manager, Government of India Press, New Delhi.
2. The Commissioner of Income-tax, West Bengal, Calcutta.

  
( P. MISRA )  
Under Secretary,  
Central Board of Direct Taxes.

M  
3/10/75